

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 584/2001

DATE OF ORDER: 3.2.2003

Gopi Ram Aheer son of Shri Ram Sahai Aheer by caste Aheer aged about 54 years, resident of Village Pratappura Manoharpur, Thoi Shahpura District Jaipur. Presently working as CTS, Jaipur. O/o Principal General Manager, Telecom District, Jaipur.

..... Applicant.

VERSUS

1. Union of India, through the Secretary to the Govt. of India, Department of Telecom, Sanchar Bhawan, New Delhi.
2. Chief General Manager, Telecom, Rajasthan Circle, Jaipur.
3. Principal General Manager, Telecom, Jaipur District, Jaipur.

.... Respondents.

Mr. P.N. Jatti, Counsel for the applicant.

Mr. Neeraj Batra, Counsel for the respondents.

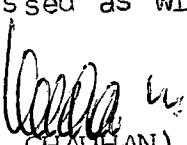
CORAM:

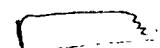
Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that he wants to withdraw this OA and wants to file the same before the appropriate forum. Prayer granted. The OA is dismissed as withdrawn.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)